

Annual Report (2013-14) of the Indian Council of Agricultural Research (ICAR), New Delhi

कृषि मंत्रालय में राज्य मंत्री; तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डा. संजीव कुमार बालियान) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

- i. A copy each (in English and Hindi) of the Annual Report of the Indian Council of Agricultural Research (ICAR), New Delhi, for the year 2013-14.

[Placed in Library. *See* No. L.T. 540/16/14]

I. Notification of the Ministry of Agriculture

II. Outcome Budget (2014-15) of the Department of Agricultural Research and Education

कृषि मंत्रालय में राज्य मंत्री; तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डा. संजीव कुमार बालियान) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Animal Husbandry Dairying and Fisheries), under sub-section (2) of Section 38 of the Prevention and Control of Infectious and Contagious Diseases in Animals Act, 2009:—

- (1) S.O. 995 (E), dated the 1st April, 2014, specifying fish, mollusc, crustacean and amphibian as aquatic animals within the definition of animal.

[Placed in Library. *See* No. L.T. 238/16/14]

- (2) S.O. 996 (E), dated the 1st April, 2014, amending Schedule to the Prevention and Control of Infectious and Contagious Diseases in Animals Act, 2009, to substitute certain entries therein.

[Placed in Library. *See* No. L.T. 238/16/14]

- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation), under sub-section (2) of Section 4D of the Destructive Insects and Pests Act, 1914:—

- (1) S.O. 1508 (E), dated the 13th June, 2014, publishing the Plant Quarantine (Regulation of Import into India) (First Amendment) Order, 2014.

- (2) S.O. 1632 (E), dated the 27th June, 2014, publishing the Plant Quarantine (Regulation of Import into India) (Second Amendment) Order, 2014.

[Placed in Library. *See* No. L.T. 566/16/14]

- II. A copy each (in English and Hindi) of the Outcome Budget, for the year 2014-15, in respect of the Department of Agricultural Research and Education.

[Placed in Library. See No. L.T. 565/16/14]

- I. **Notification of the Ministry of Consumer Affairs, Food and Public Distribution**
II. **MOU between Government of India and Food Corporation of India (FCI).**

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री रावसाहेब दादाराव दानवे) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

- I. (i) A copy each (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) Notification No. S.O. 1685 (E), dated the 3rd July, 2014, publishing the Removal of (Licensing requirements, Stock limits and Movement Restrictions) on Specified Foodstuffs (Amendment) Order, 2014, under sub-section (6) of Section 3 of Essential Commodities Act, 1955.

[Placed in Library. See No. L.T. 571/16/14]

- II. (ii) A copy each (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Consumer Affairs, Food and Public Distribution, Department of Food and Public Distribution) and the Food Corporation of India (FCI), for the year 2014-15.

[Placed in Library. See No. L.T. 239/16/14]

MOTION FOR ELECTION TO GOVERNING COUNCIL OF NORTH-EASTERN INDIRA GANDHI REGIONAL INSTITUTE OF HEALTH AND MEDICAL SCIENCES, SHILLONG

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING; THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR): Sir, on behalf of my colleague, Dr. Harsh Vardhan, I move the following Motion:—

“That in pursuance of sub-rule (b) 27 of rule 3, read with sub-rule (a) of rule 4 of the Rules of the North-Eastern Indira Gandhi Regional Institute of Health and Medical